

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5815
ANSWERED ON:29.04.2015
SCHOOL DEVELOPMENT FUND
Neta Shri Ashok Mahadeorao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms fixed by the Union Government to charge school development fund from students in Kendriya Vidyalayas;
- (b) the year-wise names of works on which school development fund was spent in Kendriya Vidyalayas during the last three years;
- (c) whether the Government proposes to take any step to monitor school development fund; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): The norms to charge School Development fund (Vidyalaya Vikas Nidhi) from students in Kendriya Vidyalayas (KVs) are fixed by Kendriya Vidyalaya Sangathan (KVS) with the approval of the Board of Governors. Copy of the latest norms prescribed by KVS is at Annexure 'A'.
- (b): The Funds from Vidyalaya Vikas Nidhi are spent on a number of works such as seminars/work shops, examination fees for SC/ST students, consumables for craft /sports / yoga / teaching, library, games & sports, expanses on annual function etc. The details of the year-wise expenditure is at Annexure-B.
- (c) & (d): Expenditure under School development fund at Vidyalaya level is monitored by the Vidyalaya Management Committee (VMC) of the respective KVs. Further, the accounts of KVs are inspected regularly by the Internal Audit officials of the concerned Region of KVS and the Office of the State Accountant General.